

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:5064  
ANSWERED ON:25.08.2000  
ADB LOAN  
CHANDRAKANT BHAURAO KHAIRE;GORDHANBHAI JAVIA

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Union Government have negotiated Rs. 870 crore line of credit with the Asian Development Bank (ADB);
- (b) if so, the details thereof;
- (c) the terms and conditions in this regard; and
- (d) the manner in which this amount is likely to be utilised?

**Answer**

MINISTER OF STATE FOR FINANCE (SHRI BALASAHEB VIKHE PATIL)

- (a) A loan assistance of US \$ 180 million for the Surat manor Tollway Project was negotiated in January, 1999 and the Board of Directors of Asian Development Bank have approved the loan on 27th July, 2000.
- (b) The loan is to be disbursed by ADB to National Highways Authority of India upto 30.9.2004 against claims submitted by them after the loan agreement is signed and declared effective.
- (c) The loan is repayable in 25 years, including a grace period of 5 years. The interest will be determined according to ADB's pool-based variable lending rate system for US dollar loans.
- (d) The loan will be used to finance the civil works contracts and the consulting services for construction supervision.